

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

Office of Registrar Judicial, Jammu

NOTICE

No.: 16-20/AJC/HCWJ/2025


Dated: 30-01-2025

Subject: Submission of Tax saving documents for the FY-2024-25 regarding.

The process of tax calculation for all employees of the High Court Wing, Jammu for the Financial Year 2024-25 (Assessment Year 2025-26) is currently underway.

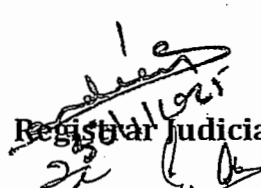
As such, it is hereby enjoined upon all the officers/officials of High Court Wing Jammu, who have taxable income for FY 2024-25 and want to avail benefits under the old tax regime must submit an undertaking for opting the old tax regime along with the necessary deduction receipts, if any, for claiming tax rebate as per Income Tax rules. The required documents must be submitted on or before 10.02.2025.

Failure to submit the required documents within the stipulated time will result in the deduction of the balance TDS as per the new tax regime, which is the default tax regime, from the salary for the month of February 2025, without any further notice.


(Sandeep Kour)
Registrar Judicial

Copy to:

1. Joint Registrar (Judicial/protocol), High Court Wing, Jammu for information.
2. Addl. Registrar (Adm./Estates), High Court Wing, Jammu, for information.
3. Addl. Registrars-cum-Secretaries/Secretaries/Private Secretaries, for information and with the request to circulate the above notice among their staff for necessary immediate compliance.
4. All Joint Registrars/Deputy Registrars/Assistant Registrars/I/C Sections/ High Court Wing, Jammu for information with the request to circulate the above notice among their staff for necessary immediate compliance.
5. I/C NIC, for information and to upload the instant Notice on the website of High Court of J&K and Ladakh.


Registrar Judicial